

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 114(ND)15
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE COMPANY: M/s. Mukesh Kumar Sharma & Ors. V/s. M/s. Interads Adverting Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Siddhanta Yadav, Adv.		} Respondents	Sd/-
2.	Ms. Vijeta Mukherjee, Adv.			
3.	Ms. Tanushree Ghosh, Adv.			

ORDER

Despite directions (on the last date of hearing) to submit two sets of the paper book alongwith synopsis, written submissions, citations etc., both the parties have failed to do so.

List on 19.04.2017.

Sd/-

[S.K. MOHAPATRA]
MEMER [T]

Sd/-

[INA MALHOTRA]
MEMBER [JUDICIAL]